

IN THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency in respect of the **Principal seat** of the Gauhati High Court, Guwahati.

w.e.f. **01.01.2022 to 31.12.2022**
Court working days = 210

SL No .	Category of Cases	Category of Benches	Pending as on 01.01.2022	Institution	Disposal	Pending as on 31.12.2022
1	<i>Bail Application / A.B.</i>	S/B	995	7541	8044	492
2	<i>I.A.(Crl.)</i>	S/B, D/B	997	909	699	1207
3	<i>I.A.(Civil)</i>	S/B, D/B	6314	5436	4884	6866
4	Criminal Appeal	S/B, D/B	2343	351	122	2572
5	Crl. A.(J)	S/B, D/B	323	131	62	392
6	Criminal Petition	S/B	2890	1350	705	3535
7	Criminal Revision Petition	S/B	2123	612	290	2445
8	Criminal Reference	S/B	01	-	-	01
9	Death Sent. Reference	S/B, D/B	11	01	03	09
10	Cont. Case (Crl.)	S/B,D/B	03	02	-	05
11	Transfer Petition (Crl.)	S/B	83	44	20	107
12	Writ Petition (Criminal)	S/B,D/B	50	42	47	45
13	Arbitration Petition/Appeal	S/B,D/B	44	42	63	23
14	Company Petition/Apl./App.	S/B	21	01	-	22
15	Cross Objection	S/B, D/B	167	56	15	208
16	Contempt Case (Civil)/App.	S/B, D/B	1776	798	636	1938
17	Central Excise Appeal	S/B, D/B	54	07	02	59
18	Civil Revision Petition & (I/O)	S/B	877	463	586	754
19	Civil Reference	S/B	-	03	-	03
20	First Appeal against Order	S/B	187	63	54	196
21	Guardian Appeal	D/B	-	-	-	-
22	Intestate Case	S/B	26	01	03	24
23	LPA	D/B	-	-	-	-
24	L.A. Ref.	S/B	-	-	-	-
25	Land Acquisition Appeal	S/B	118	11	06	123
26	Miscellaneous First Appeal	S/B	1171	123	112	1182

SL. No.	Category of Cases	Category of Benches	Pending as on 01.01.2022	Institution	Disposal	Pending as on 31.12.2022
27	Matrimonial Appeal	D/B	78	49	34	93
28	Motor Accident Claim Appeal	S/B	2965	879	396	3448
29	Public Interest Litigation	D/B	139	74	98	115
30	Regular First Appeal	S/B	749	48	18	779
31	Regular Second Appeal	S/B	1919	195	88	2026
32	Review Petition	S/B,D/B	258	184	174	268
33	Second Appeal against Order	S/B	27	05	07	25
34	Testamentary Case/Test.App.	S/B	72	18	08	82
35	Income Tax Appeal	S/B, D/B	41	17	05	53
36	Transfer Petition (Civil)	S/B	122	128	146	104
37	Revn. Pet.	D/B	09	-	-	09
38	Supreme Court Appeal	D/B	-	-	-	-
39	Election Petition	S/B, D/B	05	-	01	04
40	Writ Appeal	D/B	462	396	324	534
41	Writ Petition (Civil)	S/B&D/B	22551	8457	7337	23671
TOTAL			49971	28437	24989	53419
Main Cases			41665	14551	11362	44854
Misc Cases			8306	13886	13627	8565
Civil Cases (Main Cases)			33838	12018	10113	35743
Criminal Cases (Main Cases)			7827	2533	1249	9111

N.B. :- 1. 725 Nos. of Caveats of the Principal Seat were disposed of.

2. Lok Adalat held on 12.03.2022, 13.08.2022 and 12.11.2022 (Including)

IN THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency
in respect of the **Kohima Bench** of the Gauhati High Court
w.e.f. **01.01.2022 to 31.12.2022**

SL. No.	Category of Cases		Opening as on 01.01.2022	Institution	Disposal	Pending as on 31.12.2022
1	B.A/A.B	S/B	06	24	26	04
		D/B	01	02		03
2	Crl.M.C/I.A./Crl. L.P	S/B	22	23	23	22
		D/B	04	08	06	06
3	Civil M.C/I.A./Caveat	S/B	84	146	155	75
		D/B	20	77	49	48
4	Crl. App.	S/B	14	02	07	09
		D/B	09	05	03	11
5	Crl. App (J)	S/B	05	05	01	09
		D/B	04	05	01	08
6	Crl. Revn Petn.	S/B	22	06	13	15
		D/B	01			01
7	Crl. Pet.	S/B	31	35	39	27
		D/B				
8	Crl.Orgl.Petn/App (Cont).	S/B	02	02	03	01
		D/B	01			01
9	Crl.Ref.	S/B				
		D/B				
10	Crl.Death Ref.	S/B				
		D/B				
11	Transfer Petition.(Crl.)	S/B		01		01
		D/B				
12	Writ Petn.(Crl.)	S/B	06	05	09	02
		D/B	03	07	08	02
13	W.A.(Crl.)	S/B				
		D/B				
14	Arbitration Petn./Appln.	S/B	05	02	03	04
		D/B				
15	C.E.Appl.	S/B				
		D/B				
16	Contempt. Pet	S/B	47	34	29	52
		D/B		01		01
17	Comp. Pet/App	S/B				
		D/B				
18	Cross Objection	S/B				
		D/B				
19	Civil Ref	S/B				
		D/B				
20	Civil Revn. Petn	S/B	23	13	16	20
		D/B				
21	Election Petn.	S/B	01			01
		D/B				
22	First Appl.	S/B	10	01	03	08

		D/B				
23	Guardian Appl	S/B				
		D/B				
24	Intestate Case	S/B				
		D/B				
25	LPA	S/B				
		D/B		01	01	
26	L.A.Ref.	S/B				
		D/B				
27	L.A.App.	S/B				
		D/B				
28	Misc.First Appl.	S/B	01	01	02	
		D/B				
29	Mat.Case	S/B				
		D/B				
30	M.A.C. Appeal	S/B	35	10	04	41
		D/B				
31	PIL/PIL(Suo-moto)	S/B				
		D/B	63	08	16	55
32	Regular First Apple.	S/B				
		D/B	02			02
33	Regular Second Apple.	S/B	02			02
		D/B				
34	Review Petn	S/B	05	10	03	12
		D/B	01	03	01	03
35	RA (FA)	S/B	01			01
		D/B				
36	Second Appeal	S/B	02			02
		D/B				
37	Test Appl.	S/B				01
		D/B		01		
38	Tax Case	S/B				
		D/B				
39	Transfer Petition (Civil)	S/B	01		01	
		D/B				
40	Writ Appeal	S/B				
		D/B	29	43	18	54
41	Writ Petn.(Civil)	S/B	504	340	269	575
		D/B	07	7	5	09
	TOTAL		974	828	714	1088
	Main Case		837	548	455	930
	Misc Case		137	280	259	158
	Civil Case		739	475	371	843
	Criminal Case		98	73	84	87

IN THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency
in respect of the **Aizawl Bench** of the Gauhati High Court
w.e.f. **01.01.2022 to 31.12.2022**

SL. No.	Category of Cases		Opening as on 01.01.2022	Institution	Disposal	Pending as on 31.12.2022
1	B.A/A.B	S/B	03	28	28	03
		D/B				
2	Crl.M.C/I.A./ L.P (Crl.)	S/B	03	24	20	07
		D/B	-	03	03	
3	Civil M.C/I.A./Caveat	S/B	36	121	127	30
		D/B	07	33	31	09
4	Cont.Case(Crl.)	S/B				
		D/B				
5	Crl. App.	S/B	77	31	34	74
		D/B	10	07	09	08
6	Crl. Revn Petn.	S/B	02		01	01
		D/B				
7	Crl. Pet.	S/B	02	06	06	02
		D/B				
8	Crl.Ref.	S/B				
		D/B				
9	Crl.Death Ref.	S/B				
		D/B				
10	Transfer Petition.(Crl.)	S/B				
		D/B				
11	Writ Petn.(Crl.)	S/B	03	05	02	06
		D/B				
12	Arbitration Petn./Appln.	S/B	02	01	02	01
		D/B				
13	C.E.Apple	S/B				
		D/B				
14	Cont.Case ©	S/B	54	20	18	56
		D/B	01		01	
15	Comp. Pet/App	S/B				
		D/B				
16	Cross Objection	S/B	02			02
		D/B				
17	Civil Ref	S/B				
		D/B				
18	Civil Revn. Petn	S/B	06	10	06	10
		D/B				
19	Election Petn.	S/B				
		D/B				
20	First Appl.against order	S/B	04	03	03	04
		D/B				
21	Guardian Appl	S/B				
		D/B				
22	Intestate Case	S/B				

		D/B				
23	LPA	S/B				
		D/B				
24	L.A.Ref.	S/B				
		D/B				
25	L.A.App.	S/B	04	01	02	03
		D/B				
26	Misc.First Appl.	S/B	01			01
		D/B				
27	Mat.Case	S/B				
		D/B				
28	M.A.C.	S/B	05	04	05	04
		D/B				
29	PIL	S/B		01		01
		D/B	06	15	10	11
30	Regular First Appl.	S/B	88	42	47	83
		D/B				
31	Regular Second Appl.	S/B	16	03	04	15
		D/B	01			01
32	Review Petn	S/B	04	07	10	01
		D/B				
33	Second Apple against order	S/B				
		D/B				
34	Test Case	S/B				
		D/B				
35	Tax Case	S/B				
		S/B				
36	Transfer Petition (Civil)	S/B				
		D/B				
37	Writ Appeal	S/B	01		01	
		D/B	23	23	25	21
38	Writ Petn.(Civil)	S/B	170	120	145	145
		D/B	20	04	01	23
	TOTAL		551	512	541	522
	Main Case		502	303	332	473
	Misc Case		49	209	209	49
	Civil Case		408	254	280	382
	Criminal Case		94	49	52	91

IN THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency
in respect of the **Itanagar Bench** of the Gauhati High Court
w.e.f. **01.01.2022 to 31.12.2022**

SL. No.	Category of Cases		Opening as on 01.01.2022	Institution	Disposal	Pending as on 31.12.2022
1	B.A/A.B	S/B	11	271	268	14
		D/B				
2	Crl.M.C/I.A./ Crl.L.P	S/B	27	56	28	55
		D/B	06	13	10	09
3	Civil M.C/I.A.	S/B	145	212	198	159
		D/B	02	33	33	02
4	Cont.Case (Crl)	S/B		02		02
		D/B	01			01
5	Crl. App.	S/B	49	35	15	69
		D/B	13	07	04	16
6	Crl. App. (J)	S/B	05	06	04	08
		D/B	10	06	08	07
7	Crl. Revn Petn.	S/B	31	22	25	28
		D/B				
8	Crl. Pet.	S/B	95	137	172	60
		D/B				
9	Crl.Ref.	S/B				
		D/B				
10	Crl.Death Ref.	S/B				
		D/B				
11	Transfer Petition.(Crl.)	S/B	03	02	03	02
		D/B				
12	Writ Petn.(Crl.)	S/B	03	03	04	02
		D/B				
13	Arb. App.	S/B	-			
		D/B				
14	Arb. Pet	S/B	05	06	07	04
		D/B				
15	Cen.Ex.Appl	S/B				
		D/B				
16	Cont.Case ©	S/B	53	49	51	51
		D/B	03		03	
17	Comp. Pet/App	S/B				
		D/B				
18	Cross Objection	S/B				
		D/B				
19	Civil Ref	S/B				
		D/B				
20	CRP	S/B	71	53	58	66
		D/B				
21	Election Petn.	S/B	09		04	05
		D/B				
22	First Appl.against order	S/B	14	06	07	13

		D/B				
23	Guardian Appl	S/B				
		D/B				
24	Intestate Case	S/B				
		D/B				
25	LPA	S/B				
		D/B				
26	L.A.Ref.	S/B				
		D/B				
27	L.A.App.	S/B	01	03		04
		D/B				
28	Misc.First Appl.	S/B	01	01	02	
		D/B				
29	Mat.Case	S/B		01	01	
		D/B	02		02	
30	M.A.C.	S/B	24	21	16	29
		D/B				
31	PIL	S/B	02	05	03	04
		D/B	38	11	16	33
32	Regular First Apple.	S/B	35	4	8	30
		D/B				01
33	Regular Second Apple.	S/B	15	05		20
		D/B				
34	Review Petn.	S/B	12	13	09	16
		D/B				
35	Second Apple against order	S/B	02	01	01	02
		D/B				
36	Test Case	S/B				
		D/B				
37	Tax Case	S/B				
		D/B				
38	Transfer Petition (Civil)	S/B	03	08	06	05
		D/B				
39	Writ Appeal	S/B				
		D/B	20	44	46	18
40	Writ Petn.(Civil)	S/B	819	506	570	750
		D/B	13	06	11	13
	TOTAL		1543	1548	1593	1498
	Main Case		1352	963	1056	1259
	Misc Case		191	585	537	239
	Civil Case		1142	743	821	1064
	Criminal Case		210	220	235	195